nery from Japan on deferred payment basis is being explored. The Government of India propose to give a loan of Rs. 20 lakhs to the Assam State Government for working capital required for implementation of the scheme.

- (3) Sugar Mill—The Assam Cooperative Sugar Mill has been licensed under the Industries (Development and Regulation) Act, 1951 for the establishment of a Sugar factory. A loan of Rs. 10 lakhs has already been sanctioned to the State Government for subscribing towards the share capital of the Co-operative Sugar Mill. No further request for loan has been received from the State Government.
- (4) Jute Mill—M/s. Assam Jute Mills has been given a licence for installation of 300 looms for the production of 5,400 tons of Jute manufacture per annum. Sufficient progress has been made in the establishment of Jute Mill in Assam State and it is expected to go into production in 1958-59.

A statement showing the number of licences issued for the establishment of new undertakings and for expansion of existing undertakings in Assam State during the years 1952 to 1955 and 1956 and 1957 (upto May) is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 25.]

Ware-houses for Coir Yarn

1439. Shri Kumaran: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government have any proposal for establishing licensed ware-houses to handle coir yarn; and
 - (b) if so, the steps taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) The Coir Board have made such a proposal.

(b) The matter is under examination.

Coir Spinning Machines

1440. Shri Kumaran: Will the Minister of Commerce and Industry be pleased to state whether Government have any scheme to manufacture an improved variety of coir spinning machine to replace the traditional wooden ratis?

The Minister of Industry (Shri Manubhai Shah): The Coir Board are at present examining the question of production cost of improved model of Coir Spinning Machine and possibility of improvement in mechanism and efficiency of the machine.

Coir Markets

1441. Shri Kumaran: Will the Minister of Commerce and Industry be pleased to state whether there is a proposal to explore new markets with regard to coir goods in Central and East Africa where immense potentialities for increasing consumption of coir floor coverings are said to be in existence?

The Minister of Industry (Shri Manubhai Shah): The Coir Board has under examination a proposal to conduct market survey relating to Coir Goods in Central and East Africa. Details of areas to be covered and the cost of survey etc. have not yet been worked out.

स्वेत्र महर

१४४२. श्री रा० स० तिवारी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या भारत धाने वाला खाधान्न भौर धन्य सामान स्वेज महर के झगड़े के कारण रोक दिया गया था;
- (स) क्या भाने वाला साद्याफ रोक दिये जाने के कारण माल भाड़े के मितिरिस्त विलम्ब-शुल्क भी देना पड़ा था; भीर
- (ग) स्वेज नहर के बन्द होने के कारण भारत को सामान्य माल भाड़े के. अतिरिक्त और कौन कौन से कर देने पड़े?